BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.516/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name of the Company	Balbir Sharma -Versus-0	Orissa Minerals Development	t Co. Ltd.
Under Section	9 IBC		
	gnation of Authorized (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
I. RAKESH	KUMAR (ADV)		RAKESH KI
	KUMAR KESHR		ER. Robit blus 9/02/1
3. PRASHANT	RUMAR TRIPA	HTHE (ADV)	(1 1 -
	MAR SAHO (
	2	•	
1. M. Ku	Idip Malich T. Upadleyn	3 Remark	A A
2. M. A-F	. Upadleyn	5	9/2/

ORDER

- Ld. Counsel for the financial creditor and the corporate debtor is present.
- Ld. Counsel for the operational creditor pointed out that there is a typographical error in the name of the corporate debtor. Operational creditor is directed to move an application for amendment of the name of the corporate debtor within 3 days from today.

List it on 20/02/2018 for admission.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)